

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-329/ND/2017

In the matter of

Khanna Lubricants (P) Ltd

Vs.

Gulf Petroenergy (P) Ltd

....PETITIONER

.RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 31.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Sumesh Dhawan, Advocate
Ms. Tannya Baranwar, Advocate

For the Respondent/Corporate Debtor :-

ORDER

Learned Counsel for the parties are present. Heard the matter at length.

Order reserved.

-S-d-11

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
31.1.2018